

STATEMENT OF UNIT OF SHRI MANIK LAL JANA, JUDICIAL MAGISTRATE,
(1ST CLASS), 5TH COURT, HOWRAH.
For the month of February 2016.

Sl. No.	Items	Points/ units	No. of Cases	Total units
1	Cases under I.P.C. and other Major Acts			
	a) Contested:	4	12	48.00
	b) Uncontested: (including 290 I.P.C.)	1	36	36.00
2	Private Complaints (Summon Cases)			
	a) Dismissed u/s 203/204 Cr.P.C.	½	2	1.00
	b) Contested after full trial	3	4	12.00
	c) Compounding of offence	¼	1	0.25
3	Private Complaints (Warrant Cases)			
	a) Dismissed u/s 203/204 Cr.P.C.	½	2	1.00
	b) Discharged u/s 245 Cr.P.C.	1	1	1.00
	c) Contested after full trial	4	1	4.00
	d) Uncontested / Compromise	¼		0.00
4	Petition u/s 125 Cr.P.C.			
	a) Contested:	3	1	3.00
	b) Uncontested:	1	7	7.00
5	Petty cases under Police Act, etc. (MV Act, I.R. Act)			
	a) Contested:	1		0.00
	b) Uncontested:	¼	521	130.25
6	Summary Trial (whether contested or not)	¼		0.00
7	Bail Petition u/s 437 Cr.P.C. during investigation	¼	327	81.75
8	Any other cases not provided for:			
	a) Contested:	1		0.00
	b) Uncontested:	Nil	15	0.00
9	Annual inspection of own court	6		0.00
10	Inspection of Jail	1		0.00
11	Departmental Enquiry	4		0.00
12	T. I. Parade	2	4	8.00
13	Recording of			
	a) Confessional statement u/s 164 Cr.P.C.	2		0.00
	b) Statement of witness u/s 164 Cr.P.C.	1	2	2.00
14	Statement of the accused u/s 313 Cr.P.C.	1	47	47.00
15	Attending Legal Aid programme/organizing camps etc.	1		0.00
	Grand total			382.25

		Days	Witness Examined	
1	Total Working Days:	22	Civil	
2	Bandh:	0	Contested	Uncontested
3	Cease Work:/Full Court	4	0	0
4	C.L. Availed:	1		
5	Leave on duty:	0	Witness Examined	
6	E.L. Availed excluding holiday:	0	Criminal	
7	Total Days Employed:	21	Contested	Uncontested
8	Judicial work performed:	17	61	20
9	Total Units earned:	382.25		
10	Average Units per day:	18.20		

Judges Hours Available: (Hours)	126
Judges Hours Availed of: (Hours)	100
Administrative work: (Hours)	47

Signature
(Manik Lal Jana)
Judicial Magistrate, 5th
Court, Howrah

IN THE COURT OF JUDICIAL MAGISTRATE, 5th COURT, HOWRAH

STATEMENT OF CONTESTED DISPOSAL FOR THE MONTH OF FEBRUARY, 2016

IN THE COURT OF JUDICIAL MAGISTRATE, 5th COURT, HOWRAH

Sl. No.	Case No. & Year	Under Section	Disposal Date	Result	No. of Persons	Death of accused
1	Complaint 949/06(2691/14)	138 N.I. Act	2/3/2016	Acquitted u/s 255(i) Cr.P.C	1	
2	G.R. 6387/13(14628/14)	341/323/354/506/34 I.P.C	2/4/2016	Acquitted u/s 248(i) CR.P.C.	7	
3	Complaint 525/09(3296/14)	448/323/324/506/34 I.P.C	2/4/2016	Acquitted u/s 255 (i)/(ii) Cr.P.C.	12	
4	G.R. 4188/11(11909/14)	498A/406/120B/34 I.P.C	2/5/2016	Acquitted u/s 248(i) Cr.P.C.	3	1
5	G.R. 2268/10(7564/2014)	341/323/354/506/34 I.P.C	2/6/2016	Acquitted u/s 255(i) CR.P.C	2	
6	G.R. 239/05(14656/14)	341/323/427/506 I.P.C	2/9/2016	Acquitted u/s 255(i) Cr.P.C	2	
7	Complaint 709/04(3174/14)	448/323/427/506 I.P.C	2/10/2016	Acquitted u/s 255(i) Cr.P.C	4	1
8	G.R. 2828/08(2314/14)	379506 I.P.C	2/17/2016	Acquitted u/s 248(i) Cr.P.C.	1	
9	G.R. 6522/11(4054/15)	341/337/379/440/506/34 I.P.C	2/18/2016	Acquitted u/s 248(i) CR.P.C.	6	
10	Complaint 908/09(2656/14)	448/323/427/506 I.P.C	2/19/2016	Acquitted u/s 255(i) Cr.P.C	3	2
11	G.R. 3705/13(12832/14)	4498A/406/34 I.P.C	2/20/2016	Acquitted u/s 248(i) CR.P.C.	5	
12	G.R. 1803/09(6385/14)	448A/323/34 I.P.C	2/22/2016	Acquitted u/s 248(i) CR.P.C.	6	
13	G.R. 3446/08 (14213/14)	380/120B I.P.C	2/23/2016	Acquitted u/s 248(i) CR.P.C.	1	
14	G.R. 2641/15(3867/15)	498A/506/323/494/406 I.P.C & ¾ D.P	2/24/2016	Acquitted u/s 248(i) Cr.P.C	4	1
15	G.R. 2419/05(13671/14)	280/282/188 I.P.C & 24/28 F	2/25/2016	Acquitted u/s 255(i) Cr.P.C	6	
16	G.R. 5027/13(13735/14)	379/411 I.P.C	2/25/2016	Acquitted u/s 248(i) Cr.P.C.	1	2
17	M/C 246/14(27304/14)	127 Cr.P.C.	2/26/2016	Allowed in part	0	2

Prepared by me.

(Manik Lal Jana)
Judicial Magistrate,
5th Court, Howrah.

In the court of Judicial Magistrate, 5th Court, Howrah

Un Contested disposal of Shri Manik Lal Jana for the month of February, 2016

Sl. No.	Case No. & Year	Under Section	Disposal Date	Result	No. of Persons
1	M.Ex 30/2014(1376/14)	125 (3) Cr.p.c	2/4/2016	Dismissed for Default	
2	GR 1414/12 (2739/15	195A I.P.C	2/4/2016	Discharged 239 Cr.P.C.	1
3	Complaint 704/05(3009/20140	323/147/427/448/504/506/34 I.P.C	2/6/2016	Discharged U/S 245(2) Cr.P.C.	4
4	Gr 606/2014(958/15)	341/323 I.P.C	2/6/2016	Compounded U/S 320 Cr.P.C.	2
5	M/C 520/11(26249/14)	125 Cr.P.C.	2/6/2016	Dismissed for Default	0
6	M.Ex 75/13(1076/14)	125(3) Cr.P.C.	2/8/2016	Disposed of on full satisfaction	0
7	Complaint 65/16	138 N.I	2/8/2016	Returned	1
8	M/C 60/05(26413/14)	125 Cr.P.C.	8/2/2016	Withdrawn	0
9	M/C 346/2013(26749/14)	23 P.W.D.V	2/10/2016	Dismissed for Default	0
10	SL 32/09(444/14)	3 (a) R.P.U.P. Act	2/17/2016	Convicted U/S 240 Cr.PC.	1
11	GR 3881/10 (2510/2014)	387/448/325/506/379/34 I.	2/18/2016	2 aced acquitted u/s 320(8) Cr.p.c. Compounded	2
12	Complaint 577/2013(4043/2014)		2/18/2016	Compounded	7
13	GR 745/05(4166/14)	447/323/34 I.P.C	2/18/2016	2 aced death 2aced pleaded guilty	2
14	M/C 262/13(26666/14)	125 Cr.p.c.	2/19/2016	Withdrawn	0
15	M/C 233/10(26388/14)	12/18/19/20/22/23 P.W.D.V	2/20/2016	Dismissed for Default	0
16	M/C 746/15	12/18/20/22/23 P.W.D.V	2/23/2016	Dismissed for Default	0
17	Complaint 1580/15	323/379/341/34 I.P.C	2/24/2016	Dismissed for Default	4
18	M.Ex 27/12(1391/14)	19/20 P.W.D.V	2/25/2016	Dismissed for Default	0
19	GR 3892/09(14581/14)	447/323/34 I.P.C	2/26/2016	Compounded U/S 320 Cr.P.C	3
20	M.Ex 92/10(359/14)	19/20 P.W.D.V	2/26/2016	Dismissed for Default	0
21	GR 1752/03(7627/14)		2/26/2016	Compounded	2

Prepared by me.

(Manik Lal Jana)
Judicial Magistrate,
5th Court, Howrah

IN THE COURT OF JUDICIAL MAGISTRATE, 5th COURT, HOWRAH

STATEMENT SHOWING THE PENDING & DISPOSAL OF 7 YEARS OLD CASES
AND
THE CASES OF INVOLMENT PERSONS OVER 65 YEARS (SR. CITIZEN)
FOR THE MONTH OF February, 2016

Category	Pending	Institution	Disposal	Balance
Seven years old cases	396	2	9	389
Senior citizen case	72	1	6	67

Prepared by me.

(Manik Lal Jana)
Judicial Magistrate,
5th Court, Howrah.

MONTHLY STATEMENT

Statement of persons tried, convicted, and acquitted and of cases brought to trial, disposed of and pending in the court of 5th Judicial Magistrate in the district of Howrah in the month of **February** 2016

Designation and power of the Magistrate or Benches: Shri Manik Lal Jana, Judicial Magistrate, (1st Class), 5th Court, Howrah.	NUMBER OF PERSONS											NUMBER OF CASES						Number of Miscellaneous proceedings under Cr.P.C.		No of working days employed in the criminal department	Remarks
	Under trial during the month	Died, escaped or transferred	Discharged or acquitted	Sentenced	Committed or transferred	Total	On trial	In Custody	Over three months	Over two months	Over one month	Brought to trial	Disposed of during the month	Total	Over three months	Over two months	Over one month	Disposed	Pending		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
G.R.	5113 + 176 = 5289	2	44	3	0	5240	5238	2	4910	154	176	1780 + 45 = 1825	18	1807	1708	54	45			22	
Complaint	645 + 15 = 660	1	32	2	0	625	625	0	592	18	15	307 + 6 = 313	6	307	294	7	6				
N.G.R.	34 + 0 = 34	0	0	0	0	34	34	0	34	0	0	28 + 0 = 28	0	28	28	0	0				
M.N.G.R.	2 + 0 = 2	0	0	0	0	2	2	0	2	0	0	2 + 0 = 2	0	2	2	0	0				
S.L. (RPUP Cases)	54 + 0 = 54	1	0	1	0	52	51	1	52	0	0	37 + 0 = 37	2	35	35	0	0				
Arms Act	7 + 0 = 7	0	0	0	0	7	7	0	7	0	0	4 + 0 = 4	0	4	4	0	0				
M.V. Cases	2 + 0 = 2	1	0	0	0	1	1	0	1	0	0	2 + 0 = 2	1	1	1	0	0				
G.R.P.G.R.	159 + 7 = 166	0	0	0	0	166	162	4	152	7	7	67 + 4 = 71	0	71	63	4	4				
N.I. Act	137 + 2 = 139	0	2	0	0	137	137	0	133	2	2	98 + 2 = 100	2	98	94	2	2				
TOTAL	6153 + 200 = 6353	5	78	6	0	6264	6257	7	5883	181	200	2325 + 57 = 2382	29	2353	2229	67	57				

N.B.: Statement of Cr.P.C. cases.

Cr.P.C.	Opening	Inst.	Disp.	Closing
U/s 125	112	2	7	107
U/s 125(3)	136	4	4	136
U/s 127/128	3	0	0	3
P.W.D.V.Act	108	5	6	107
U/s 446	62	1	9	54
Total	421	12	26	407
DLSA/SLSA Programme attended				0

Days employed

Total Working Days:	22
Bandh:	
Cease Work:	0
Full Court:	4
C.L. Availed:	1
Leave on duty:	0
Officer on Special Duty	0
E.L. Availed:	0
Judicial work performed:	17
Total Days Employed:	21

Witness Examined

	Cont.	Uncont
Civil	0	0
Criminal	61	20
Judicial Hour available:		126
Judicial Hour availed of:		100
Administrative work		47
Total Units		382.25
Avg. Units per day		18.20

Disposal of Cases

Disposal				
Category	Contested	Uncontested	Transfer	
I.P.C.	15	9	51	
Cr.P.C.	1	16	11	
Total	16	25	62	
Category	Pend.	Inst.	Dispo.	Bal
Seven years old cases	396	2	8	390
Senior citizen case	72	2	6	68
Lok Adalat			0	

Other Disposal

u/s 290 I.P.C.	36
u/s 34 P. Act.	340
u/s M.V. Act	140
u/s I.R. Act	141
u/s 437 Cr.P.C.	327
Total	884
u/s 313 Cr.P.C.	47
u/s 164 Cr.P.C.	2
T.I. Parade	4